

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 37 OF 2019 IN
APPEAL NO. 30 OF 2019 &
IA NO. 1586 OF 2019

Dated: 2nd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Kerala State Electricity Board Limited **...Appellant(s)**

Versus

Central Electricity Regulatory Commission & Ors. **...Respondent (s)**

Counsel for the Appellant(s) : Mr. Mukund P Unny

Counsel for the Respondent(s) : Mr. Aashish Anand Bernard
: Mr. Paramhans for R-2

Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Ambuj Dixit for R-3

ORDER

List the IA for further hearing on **11.09.2019.**

(S.D. Dubey)
Technical Member

vt/mkj

(Justice Manjula Chellur)
Chairperson